

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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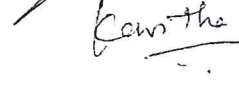
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/ /2017
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

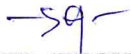
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|-------------------------|---|
| 1. | T.K. BHASKAR
Priyadarshini
Kunti
Whil | Counsel for Petitioner |  |
| 2. | C. SANTHANA KRISHNAN | Counsel for Respondent |  |
| 3. | THIRIYAMBARKANNAN | Counsel for Respondent |  |
| 4. | M. Kantha Suresha | Counsel for Respondents |  |

ORDER

Counsel for the Petitioner present. The representative along with the Counsel for Respondent also present. Counsel for the Petitioner submitted final arguments in part. In order to continue the arguments, he prayed for adjournment. Put up on **12.10.2017 at 10.30 A.M.**



MEMBER (TECHNICAL)
ghk



MEMBER (JUDICIAL)